National Company Law Tribunal

Allahabad Bench

CPNO. 93/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: RODAKEE Agoso Tech PV+

SECTION OF THE COMPANIES ACT/1 & B CODE: 252 of the Companies Act of 1956

SI. NO.

Representation

1. Ankit Kr. Singh PCS Jetitioner Lukut 2. Krishne Dev Vyer Adv. ROC Dyer.

C.P.No.93/ALD/2017

Shri Ankit Kumar Singh, P.C.S. for the petitioner. Shri Krishna Dev Vyas, C.G.S.C. representing the ROC. The report of the ROC is filed as received on 26th October, 2017.

A copy thereof be provided by the counsel for the ROC to the petitioner/ P.C.S. He is at liberty to file comments, if any, on such report by two weeks and to serve an advance copy thereof to the C.G.S.C.

The matter be listed on 8th December, 2017.

Date: 10/11/2017

Typed by Jyoti

H.P. Chaturvedi, Niember (Juniciai)